

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE:  
NEW DELHI DISTRICT  
PATIALA HOUSE COURTS, NEW DELHI**

**CIRCULAR**

**Sub: Special Cash Package equivalent in lieu of Leave Travel Concession Fare for Central Government Employees during the Block 2018-2021**

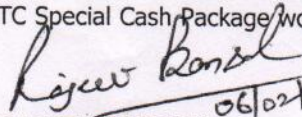
In reference to the office endorsement No.F22/Fin./E-III/2020/453 dated 23.10.2020 of the Finance Department, GNCT of Delhi w.r.t. O.M. No.F.No.12(2)/2020-EII(A) dated 12.10.2020 regarding Special Cash Package equivalent in lieu of Leave Travel Concession Fare for Central Government Employees during the Block Year 2018-21 and further clarifications issued by the Central Government from time to time, it is informed that these orders will take effect from 12.10.2020 and will be in force during the current financial year till 31.03.2021.

Subsequent FAQs/clarifications circulated by the Department of Expenditure, Ministry of Finance vide O.M. No. 12(2)/2020-E.II(A), Govt. dated 20.10.2020 in this regard also provide that the claims in respect of Special Cash Package equivalent in lieu of LTC Fare be made and settle well before 31.03.2021 to avoid any last minute rush and resultant lapse.

Apart from above provisions for well in time settlement of LTC Special Cash Package Bills, other contingency bills, etc. are also required to be settled well before the current financial year.

In view of the instructions that the LTC Special Cash Package Claims are to be settled before 31.03.2021 and office would also require reasonable time to process such claims and dispose them off, it is impressed upon all the Ld. Judicial Officers as well as the subordinate staff of New Delhi District that the last date of submission of applications for final settlement under LTC Special Cash Package is fixed as **28.02.2021**.

No application either for drawl of advance or final settlement of LTC Special Cash Package would be entertained after 28.02.2021.

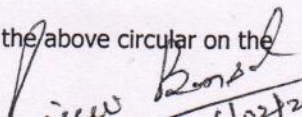
  
**(RAJEEV BANSAL)**  
**CONTROLLING OFFICER**  
New Delhi District, PHC, New Delhi

2639-2711  
No. \_\_\_\_\_/LTC Cash/Accts./NDD/2021

Dated, Delhi the 06/02/21

Copy forwarded for information and necessary action to:

1. All the Ld. Judicial Officers posted at New Delhi District, PHC, New Delhi with the request to kindly note and bring the circular to the notice of staff under their control;
2. The P.S. to the Ld. Principal District & Sessions Judge, New Delhi District, PHC, New Delhi;
3. All the Sr. A.O.(J)/A.O.(J)/AO/PRO/APRO/Branch In-charges, PHC, New Delhi with the request to kindly note and bring the circular among the staff under their control;
4. The In-charge, Computer Branch, NDD with the request to upload the above circular on the official website of New Delhi District.

  
**(RAJEEV BANSAL)**  
06/02/2021